STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF JULY 2021

	Form 1												
	List of cases e-filed during the month												
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing				
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]				
1	High Court of Uttarakhand, Nainital	-	-	-	1	-	1	-	-				
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-				

	Form -2												
	List of cases in which e-payment of Court fees was made during the month												
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees						
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]						
1	High Court of Uttarakhand, Nainital	-	-	-	1	-	-						
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-						

Form -3
List of cases in which Electronic Service of process has taken place during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

	Form -4												
	List of total no. of cases randomly allocated during the month												
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)							
[1]	[2]	[3]	[4]	[5]	[6]	[7]							
1	High Court of Uttarakhand, Nainital	-	1	ı	ı	-							
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-							

Form -5
List of cases in which cases Management Hearing was held during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month

SI. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital			-		- 1	-	-	-		-	- 1	-
2	Addl. District Judge, Commercial Court Dehradun		-	-	-	-	-	-	-	-	-	-	-

	Form 7											
	Summary of Commercial Cases during the month											
Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month		Total number of cases pending at the end of the month						
[1]	[2]	[3]	[4]	[5]	[6]	[7]						
1	High Court of Uttarakhand, Nainital		51	5	0	56						
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1655	20	31	1644						

Form 6(i): Mediation Data during the month

	Lis	t of cases received for Pre-Institu	ıtion Mediation and Sett	lement during the mo	nth	
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Dehradun	8	Nil	Nil	3	5
3	DLSA, Haridwar	Nil	Nil	Nil	Nil	Nil

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF JULY - 2021

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	20	-	-	-	-
No. of appeals filed	-	-	-	-	5
No. of cases pending	1644	-	-	-	56
No. of cases disposed of	31	-	-	-	0